

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.NO.33/2025/STORES/Dt:20-03-2025.

Sealed quotations are invited for repairing **“Voltas Air Coolers (Victor 55) for replacing i) cool mats and general servicing ii) replacement of branded and quality water pump, fan motor, wheels, switches etc., wherever required to the above said Air Coolers”**, on credit basis.

The intending bidders may submit their quotations in a sealed cover to the undersigned duly superscribing on the envelope **“Quotations for repairing Voltas Air Coolers (Victor 55)”**, during the office hours, between 10.30 a.m. and 5.00 p.m., at the office of the Registrar (Management) at 5th floor of Administrative Block in the High Court Premises on or before 1st April, 2025.

The intending bidders can inspect the Air Coolers kept at the High Court premises from 10:30 a.m. to 5.00 p.m. before giving their quotations. The intending bidders should mention the basic price of the work and GST separately in the quotation.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

**HYDERABAD
DT:20-03-2025**


REGISTRAR (MANAGEMENT)